

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

41. IA 3532/2023
IN
C.P. (IB)/1282(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.09.2023**

Name of the Party: Mahamaya Lifesciences Private Limited
Vs
Divya Agro Chem Private Limited

Section 9, 74 of Insolvency and Bankruptcy Code, 2016

ORDER

1. Ms. Mansha Bhatt, Ld. Counsel for the Applicant present. No representation on the part of the Respondents.
2. The Registry is directed to issue notice the Respondents in I.A. 3532/2023 clearly intimating the next date of hearing.
3. The Applicant is also directed to take out personal notice upon the respondents clearly intimating the next date of hearing and file proof of service.
4. List this matter on **04.10.2023** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)